

### Insurance Companies

744. **Shri Ibrahim** : Will the Minister of Finance be pleased to state the total amount of Insurance premia sent out of India to foreign Insurance Companies during 1954 on account of :—

- (i) General Insurance,
- (ii) Marine Insurance, and
- (iii) Life Insurance ?

**The Minister of Revenue and Civil Expenditure (Shri M. C. Shah)** : The figure for the year 1954 are not yet available.

### Iron Ore Mines

745. **Shri K. P. Sinha** : Will the Minister of Natural Resources and Scientific Research be pleased to state the number of Iron Ore Mines which were working in 1954 ?

**The Deputy Minister of Education (Dr. K. L. Shrimall)** : One hundred and nine.

### Murders in Delhi

746. **Chaudhri Muhammed Shaffee** : Will the Minister of Home Affairs be pleased to state :

(a) the number of arrests made in Delhi State in connections with theft and murder cases since the 1st May, 1955 ;

(b) the number of persons convicted and acquitted in this connection ; and

(c) the number of cases still pending decision ?

**The Deputy Minister of Home Affairs (Shri Datar)** : (a) One hundred and thirty-nine (upto 20th July, 1955).

(b) *Convicted* : Thirty-three ;

*Acquitted* : Nil.

(c) Seventy-three.

### Sodepur Glass Works Ltd.

747. **Shri Gidwani** : Will the Minister of Finance be pleased to state :

(a) whether the negotiating committee appointed for the disposal of the belongings of the Sodepur Glass Works, Ltd. has completed its work ; and

(b) if so, what will be the total loss to the Industrial Finance Corporation ?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha)** :

(a) Yes, Sir. The Corporation has completed negotiations and decided to sell

the properties belonging to the Sodepur Glass Works Ltd. to Messrs Asahi Glass Company Ltd.

(b) It is still premature to give an exact figure of the ultimate loss to the Corporation. Apart from the fact that the transfer is yet to be executed, the realisation, if any from the enforcement of guarantees against the guarantors of the loans cannot be estimated at this stage.

### Scheduled Castes and Tribes

748. **Shri Biren Dutt** : Will the Minister of Home Affairs be pleased to state :

(a) the percentage of Scheduled Tribes, Scheduled castes and minorities in each class and category of Government Service in Tripura at present ; and

(b) what steps are being taken to safeguard their interests in services ?

**The Deputy Minister of Home Affairs (Shri Datar)** : (a) The required percentages are as under :

Class of service	Percentage of representation in Tripura Government services		
	Scheduled Tribes	Scheduled Castes	Minorities
Class I	6.48	0.92	1.38
Class II			
Class III	10.97	6.04	4.87
Class IV	20.27	8.52	6.71

(b) In making direct recruitment to posts under them, the State Government make every endeavour to follow the instructions contained in the Ministry of Home Affairs Resolution No. 42/21/49-NGS, dated the 13th September 1950, regarding reservation of vacancies for and grant of other concessions to members of Scheduled Castes and Scheduled Tribes. A copy of that Resolution will be found in Appendix VIII to the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the period ending the 31st December, 1951.

### Multi-Purpose Schools

749. **Shri N. M. Lingam** : Will the Minister of Education be pleased to state the number of multipurpose schools sanctioned and established, (State-wise), in pursuance of the recommendations of the Secondary Education Re-organisation Commission ?